

been utilised so far because its implementation will create more complications. An amicable way out will soon be evolved. We have to find out a solution with honesty and dedication.

15.11 hrs.

**CRIMINAL LAW AMENDMENT
(AMENDING)* BILL**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : I beg to move for leave to introduce a Bill further to amend the Criminal Law Amendment Act, 1952.

MR. CHAIRMAN: The question is :

“That leave be granted to introduce a Bill further to amend the Criminal Law Amendment Act, 1952.”

The Motion was adopted

SHRI K.P. SINGH DEO : I introduce the Bill.

MATTERS UNDER RULE 377

[Translation]

- (i) **Need for giving high priority to build Houses in rural areas during the Seventh Plan.**

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh) : Mr. Chairman, Sir, under Rule 377, I would like to draw the attention of Government to the problem of the homeless people.

A welfare State should guarantee food, clothing and housing to each one of its citizens. A good number of the 70 crore people of the country homeless. Government should set-up Rural Housing Boards in rural areas in each State to solve the problem. The Board should build houses

for the rural homeless depending upon the local needs of each village. 1987 would be celebrated throughout the world as the year of “Home for the homeless.” Therefore, Government should give priority to build houses in the rural areas during the Seventh Plan and approve the scheme therefore.

- (iv) **Collective steps needed to remove unemployment in Delhi.**

SHRI JAI PRAKASH AGARWAL (Chandni Chowk) : Mr. Chairman Sir, the problem of unemployment is on the increase in Delhi. Despite the 20 point programme and the facility of loans from banks for self-employment, unemployment is increasing at an alarming rate. The administration introduced many schemes to remove unemployment but the targets were not achieved. It is not only an economic problem but a serious human problem also. The rate of increase of unemployment is more than the rate of increase in the population of the city. More employment opportunities can be provided to students and youths by setting up transport etc. small-scale, handicrafts and cottage industries, and developing them through the latest techniques. The present system of providing employment is so lax that it does not reach those for whom it is meant. The feeling of frustration is increasing among the youth for want of employment which is not good for the further of the country. Therefore, effective steps should be taken to solve the unemployment problem in the capital.

[English]

- (iii) **Demand for immediate steps for revival of closed jute units in West Bengal**

SHRI PRIYA RANJAN DAS MUNSI (Howrah) : The Textile Minister had assured the House in the previous session during a call Attention Motion that the closed jute units and sick units of Bengal would get his sincere attention for revival but none of closed units have been re-opened so far.

Raw jute has started arriving in the market. Neither Mill owners are purchasing jute nor JCI is showing any interest in

[*Sh. Priya Ranjan Das Munsi*]

purchasing jute vigorously, resulting in overall frustration in the economy of West Bengal.

Unless import of HDP is discouraged or a strict control is maintained to eliminate its purchases, the jute industry will collapse.

Textile Minister should take urgent steps involving the Ministry of Finance, Government of West Bengal, Government of Assam and the Government of Tripura, to take a pragmatic view on the maximum price of raw jute, widen jute purchasing infrastructure of JCI, maximum price of finished goods, financial support of the public financial institutions, negotiation with trade unions about the superannuated people and the HDP production control etc.

The jute industry owners have been taking the cream from the jute units and investing it in other industries for more profit without investing anything back into the jute units for modernisation or improving the health of existing units.

If jute industry dies in Bengal, half of the eastern India's economy will be paralysed. It will strike our economy with severe problem of unemployment and poverty both in rural and urban sectors.

Jute should not be allowed to die like indigo. Therefore, Government should immediately consider as a first course revival of this industry and as a second course to take few units under NJMC and, as the final course, total nationalisation of the industry.

(iv) **Need to expedite the proposed T.V. Centre at Singrabli (M.P.)**

SHRI RAM PYARE PANIKA (Roberts-ganj): It is a matter of great concern that in spite of categorical assurances given by the Government, T.V. Centre has not been opened at Singroli in Madhya Pradesh to benefit the workers of the industrial belt of district Sidhi in Madhya Pradesh and Mirzapur in Uttar Pradesh. So, there is great discontentment among workers and the tribal people living there. It has been brought to the notice that the machinery earmarked for above said proposed centre has been sent somewhere else resulting in non-installation of the T.V. Centre in time. It would not

be out of place to mention that norms fixed by the Government for setting up T.V. Centre are applicable here. I therefore, want the Government to set up the proposed T.V. Centre as early as possible for the benefit of the labourers and people living there.

(v) **Need to take urgent steps for improving infrastructural facilities to promote tourism at Konark, Puri etc. in Orissa**

SHRI BRAJAMOHAN MOHANTY (Puri): In Orissa, the most attractive centres for international and national tourists are Puri, Konark, Bhubaneswar and Chilika Lake. To promote tourism in Orissa, infrastructural facilities need to be developed. The following projects may be immediately taken up:—

Marine drive road needs to be built up from Harichandi to Ramachandi by the side of the beach which passes through Konark and Puri. Now from Ramachandi some work has been done up to Balighai and another 11 miles are to be built up from Balighai to Puri, and this marine drive road is to be extended up to Harichandi, 10 to 12 miles from Puri. Once this is built up, the site will be more attractive, inviting more tourist traffic. Konark also needs to be developed with infrastructural facilities. Goods hotels are needed at Konark to accommodate foreign tourists. At Puri, the town itself needs to be cleaned up and the drainage system to be provided and roads to be brought to modern standard. Water supply of Puri town needs improvement. For maintenance of Puri Temple, more effective steps are needed. At Harichandi, some guest-houses type accommodation is needed to be built up.

Chilika Lake needs more attention to make it more attractive. A bird sanctuary is very much necessary there. The boating travel inside the lake for tourists with luxurious accommodation has not yet been developed. Road condition around Chilika needs improvement.

[*Translation*]

(vi) **Need to give the status of Regional Office to Meteorological Centre, Bhopal.**

SHRI K.N. PRADHAN (Bhopal): Mr. Chairman, Sir, the Meteorological Centre at Bhopal has been a victim of administrative